

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:400
ANSWERED ON:22.02.2006
ALLOCATION OF COAL BLOCKS
Yadav Shri Kailash Nath Singh

Will the Minister of COAL be pleased to state:

- (a) whether the Government has allocated coal blocks to Private Coal Companies for their own captive use;
- (b) if so, the details thereof and the reasons therefor, (
- (c) whether the time limit for the use of these coal mines has been extended ; and
- (d) if so, the details and the reasons therefor?

Answer

MINISTER OF COAL (SHRI SHIBU SOREN)

(a) & (b) : Yes, Sir. So far 54 coal blocks have been allocated to 68 companies in the private sector for mining of coal for captive use in power generation, iron & steel production or cement production in their own plants as permissible under the Coal Mines (Nationalisation) Act, 1973. Three of these blocks, being small and isolated reserves/abandoned mines, have been allocated for non-captive mining under Section 3(3)(c) of the Coal Mines (Nationalisation) Act. 1973.

(c) : No. Sir.

(d) : Does not arise in view of the answer given to part (c) above.